

(b) the number of chassis they have sold year-wise, dealer-wise and model-wise ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b). Approval of Government is not required for appointment of dealers to sell truck chassis. As such details of dealer-wise sales are not maintained by the Government.

#### Recommendation of Committee on LPG

4255. SHRI R. M. BHOYE : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Committee on LPG appointed by Government has submitted its report;

(b) if so, the names of the members appointed on this Committee and the criteria adopted regarding its composition;

(c) whether one of its recommendations was that the petrol pump owners be appointed as stockists and distributors;

(d) whether this recommendations has been accepted by Government;

(e) whether it is a fact that unemployed youths who are being considered for distributorship presently, will be affected adversely if this recommendation is implemented; and

(f) if so, the details in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) : (a) to (f). A Committee of representatives of the oil industry was set up in 1984 to examine and suggest alternative models for the marketing and distribution of LPG. The composition was as follows :

1. Shri V. Lobo, Director Convener Oil Coordination Committee
2. Shri J.S. Oberoi, General Member Manager, Indian Oil Corporation Ltd.

3. Shri J. S. Kikkeri, Member General Manager Hindustan Petroleum Corporation Ltd.

4. Shri K. S. Anirudhgingji, Member General Manager, Bharat Petroleum Corporation Ltd.

An interim report of the Committee has been received by Government. No decision about its recommendations has been taken.

[Translation]

#### Complaints regarding Excess Metering in Madhya Pradesh

4256. SHRI BALKAVI BAIRAGI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the total number of complaints received by Government regarding excess metering from Bhopal, Indore, Gwalior, Mandsoor, Neemuch and Jawra in Madhya Pradesh from 1980 till date;

(b) whether the number of these complaints has increased after the introduction of STD service, if so, the reasons therefor;

(c) whether it is a fact that the cause of most of the complaints regarding excess metering is the misuse of telephones by the employees and improper maintenance of telephone exchange;

(d) if not, the reasons for the said increase; and

(e) whether it is also a fact that the cases of excess metering are kept pending for years together due to which the subscribers of New Market Bhopal are facing lot of difficulties ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) to (e). The information has been called for from the concerned Units and will be placed on the table of the House as early as possible.